2

RAJYA SABHA

Wedhesday, the 15th July, 1992/24th Asadha, 1914 (Saka)

The House met at eleven of the clock,

The Deputy Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Anti-India activities by Pak intelligence agencies

*101. SHRI MOHINDER SINGH LATHER: †

SHRI ISH DUTT YADAV:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the news report which appeared in the 'Dainik Jagaran' dated the 3rd June, 1992 regarding anti-India activities carried out by Pak Intelligence agencies; and
- (b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): (a) The Governmet is aware of the press report in question.

(b) A statement is laid on the Table of House. (See below)

Statement

The Government is keeping a close watch on the activities of the terrorists, subversive elements and other anti-national elements. In Jammu and Kashmir and Punjab, the security forces are continuing with stern action against the terrorists and strong measures have been taken against infiltration of trained terrorists and flow of sophisticated arms from across the bodrer. Selective searches and comb-

†The question was actually asked on the floor of the House by Shri Mohinder Singh Lather.

ing operations have been undertaken by them on specific information and intelligence. Recently security forces have had notable success in their action against terrorists.

The efforts have also continued to bring pressure on Pakistan from the International Community to stop promoting international terrorism and armed insurgency. Pakistan's role in these matters is being increasingly recognised abroad. The disinformation and malacious propaganda orchestrated by Pakistan is being regularly countered in national and international fora, Pakistan's efforts in internationalising the Kashmir issue are also being countered by diplomatic efforts.

श्री सहेन्द्र िह लाठर: नैंडा, एक तरफ ते: पाकिस्तान हमारे हाई कमीशन के श्रफसरी के खिलाफ उनको शैडो किया जाता है, किडनैप किया जाता है, उनको टार्चर किया जाता है, ताकि दहशत फैलाई जा सके ग्रौर हमारे श्रफसर श्रपती इपटी भली प्रकार सरश्रंकाम न दे सके ।

दूसरी श्रोर पाकिस्तान हमारे देश के श्रंदर ब्रफरा-दफरी फैलाने के लिए उग्रवाद को बढ़ाबा देने के लिए श्रीर हर किस्म की मजहबी जनून, एक कम्यूनल टेंशन पैदा करने के लिए करोड़ों रुपया खर्च कर रहा है।

मैडम, यें मरकार से यह जानन।
चाहूंगा ि सरकार इसकी काउंटर करने
के लिए क्या जदम उठा रही है ?
और क्या सरकार की कमओर नोति,
क्योंकि इस सरकार प्रभी वे अभी तक कोई
कदम जिसको सस्त कहा जा सके,
पिकिस्तान के खिलाफ नहीं उठाये ।
पिकिस्तान ने जासूसी जाल हमारे देश
के ग्रंदर फैला रखा है, खास तौर पर
वार्डर एरियाज के ग्रंदर ।

तो मैं सरकार स यह जानना जाहूंका कि सक्कार क्या कदम उठा रही है, ताकि इन सारी बातों की रोकथाम हो सके और पाकिस्तान को हमारे ग्रंदर, ग्रंदरूनी एक बबा जो फैला रहा है और एक अनडेक्लेर्ड बार पाकिस्तान ने हमारे देश के खिलाफ की हुई है, उसके खिलाफ सरकार क्या करने जा रही है?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JACOB): Madam, I agree with the hon. Member that the sinister hand of Pakistan, through their Inter Services Intelligence, is creating problems in Kashmir and trying to use the militants to destroy peace in that area and create an element of fundamentalism in the Valley, which is causing anxiety to all of us. But Madam, the Government is aware of this development, and certain measures have already been taken. We are trying to create a sense of confidence among the people in the Valley. Efforts are being made to eradicate the feeling of alienation which the militants wanted to create. We are trying to bring about a positive atmosphere in that connection. Also, developmental activities in that area are being attended to that the people in the Valley not fall a victim to the propaganda, the ISI propaganda, as the hon. Member has said. Our paramilitary forces and other organizations working in that area are doing very good work to isolate these people, identify them and meet the challenges as and when they occur. I am happy to say that the results are encouraging and we are confident that we are making headway in that direction.

SHRI MOHINDER SINGH LATHER: Madam, the Government is in the habit of usually giving this reply. It is stated by the Government that the Government is keeping a close watch on the activities of the terrorists, subvesive elements and other anti-national elements. So has it been stated about the activities in Ayodhya, that the Government is keeping a

close watch. What I wanted to know from the Government is, what action they are proposing to take against the Pakistan Government, not against the terrorists. What action has been taken by the Government to stop Pakistan from interfering in our internal affairs? That was my first question but, Madam, my question has not been replied to.

SHRI M. M. JACOB: Sir,...Madam, I am sorry.

THE DEPUTY CHAIRMAN: Never mind.

SHRI M. M. JACOB: It is not that I was avoiding the question because, as you know, when I spoke about the problems in Kashmir. naturall_v mentioned about Pakistan and its involvement. We are using all diplomatic efforts to persuade Pakistan not to use Pakistan soil for training and sending militants to this side and also not to use their soil and their resources for collecting weapons for destroying our peace on this side of the border. Diplomatic effort is a major thing. Even our Prime Minister recently had discussions with the Prime Minister of Pakistan and I am hopeful that positive results will emerge. We are not in a position to say how far we are successful in it. Of course, as a country we have to exist, and we will exist. A whatever cost it is, we have to exist. At that time we will see how we will react. But at the moment we are making all efforts at the diplomatic level.

THE DEPUTY CHAIRMAN: That is in the written answer also. Shri Ish Dutt Yadav.

SHRI MOHINDER SINGH LA-THER: Madam, I have not yet asked my second supplementary.

Madam, it has come in the newspapers, and also it must have come to the notice of the Government, that many local people especially in the Jammu and Kashmir border areas, give shelter to these terrorists and

spies from Pakistan. I wish to know from the Government—they are as bad as the terrorists—what action the Government proposes to take so that no shelter is given to such elements.

SHRI M. M. JACOB: Madam, whenever such things are brought to the notice of our forces which are present there and are doing the combing operations, we take into account that aspect also. They are not allowed to harbour any terrorists or militants like that. They will be exposed to the same situation as in the case of a person who is doing such acts against cur country. So. I think, even though I am not able to spell out what exactly we are going to do the thing is very clear that we are aware of it, and such persons are brought to book whenever it is found necessary.

औः ईश **दत्त** धः**दव**ः मैडम, हम लोगों ने प्रश्न पूछा है इसके उत्तर में गृह मंत्री जी ने भारत सरकार द्वारा और गृह मंत्रालय द्वारा राकिस्ताती उपकारियों को रोकने की क्या व्यवस्थाकी गई है यह इन्होंने अपने उत्तर हुमें दिया है । लेकिन हम लोगों आ स्पष्ट प्रश्न था मैडभ, कि पाहिस्तानी उग्रवादी के जो भारत में घुस था रहे हैं ग्रौर किसी न किसी बहाने कोई साधारण श्र4राध करके जेलों में बंद हो जा रहे हैं भीर जेलां में बंद हो जाने के बाद ये जासूसी करते हैं, जो हमारे भारतीय लोग बंद हैं या जेलों के जो अधिकारी हैं उनसे वह जासूसी करते हैं ग्रौर फिर पाकिस्तान वापस चले जाते हैं और पाकिस्तान की जो ख फिया एजेंसी है आई० एस० आई० उसको सारी सूचनाए देते हैं । हमारा मूल प्रकृत इसके बारे में था। यह बात सही है कि सरकार की सारी व्यवस्था करने के बाद भी पाकिस्तानी उग्रवादी भारत की सीमा में प्रवेश कर रहे हैं. **ग्रौर** स**र**कार उनको ोकने में स्रब^{ेतक} ग्रसफल रही है। मेरा श्रापके माध्यम से माननीय गृह मंत्री जी संयह प्रश्न है कि भारत की सीमा में प्रवेश करके इस समय भारतीय जेल में कितने पाकिस्तानी वंद हैं और क्या जो पाकिस्तानी बंद हैं ये तीने महीने, 6 महीने, एक साल की सजा

काट करके फिर पाकिस्तान वापस चले जाते हैं, सरकार क्या कोई इस तरह की करेगी कि पाकिस्तानी जो भारतीय जेलों में आप जाते हैं उनकी फिर पाकिस्तान किसी तरह से बापस न जाने दिया जाए ताकि भारत की सीफ्रेसी लीक ग्राउस्ट न हो या जाससी न हो सके ? इसी से संबंधित मेरा दूसरा स्पष्ट प्रश्न है, माननीय गृह मंत्री जी ने स्त्रीकार किया है 3 जून को 'दैनिक जागरण" में जो समाचार प्रकाशित हम्रा है इ[ा]के बारे में गृह मंत्री जी ने <mark>कोई</mark> लनर नहीं दिया कि जम्म क्षेत्र के कई हिस्सों में पाक गुप्तचर संस्था का जाल फैला हुआ है जम्मू के विभिन्न स्थानों में अभी भी ऐसे कई पाकिस्तानी बंद हैं जो अपनी रिहाई का इंटजार कर रहे हैं और इस बात की पुरी संभावना है 🏗 रिहा होते हीं ये बाई० एस० ब्राई० के जाल में फंस करके दोबारा फिर भारत आने कः प्रयास करेंगे, यशिप इस न्याज आईटम को गृह मंत्री जी ने स्वीकार किया है कि गृहें महालय की जानकारी में यह गुज स्नायटम है। तो क्या गह बात हो है कि जम्मू की जेलों में त्राज भी शिकिस्तानी ीसूह बंद हैं अपर बंद हैं तो कितने हैं और क्या सरकार इस तरह की व्यवस्था करेगी कि फिर अपने देश को वे वापिस न लोट सकें ?

SHRI M. M. JACOB: Regarding the question asked by my friend, Shri Ish Dutt Yadav, I would like to say that it is not in the interest of nation to reveal the number of persons of another country imprisoned in such a situation. I do not deny the fact that Pakistani agents are trying to do the spying work in Jammu and Kashmir. In other parts of India to they are trying to create areas of influence through spying. We are aware of it and we are taking sufficient precautions to see that such things do not come on the surface and we are nabbing it the moment when it is started.

SHRI JAGMOHAN: Is the hon. Minister, aware that there is a direct

dialling facility between the Valley and Pakistan? Presumably this has been done under some SAARC agreement. How has this facility been extended to POK, which India does not recognise as part of Pakistan? This direct dialling facility has facilitated the work of the Pakistani intelligence agencies as well as the supporters of the militants and terrorists from across the border.

SHRI M. M. JACOE: India has got direct dialling facility with so many countries of the world, including Pakistan. I am not sure whether we have a direct dialling facility with POK or with any specific area. At the same time I would say that if there is no direct dialling with a particular area, one can dial somebody else and he can dial the POK and POK will dial to someone else and finally the thing will reach that place.

SHRI S. JAIPAL REDDY: The Home Minister has not taken the question with adequate seriouness.

THE DEPUTY CHAIRMAN: No. It is not the question. Please. Mr. Jagmohan, I think the Home Minister Sahib will find out the position. It does not concern his Ministry. It concerns the Communications Ministry. So, let him get the information.

SHRI MURASOLI MARAN: It concerns his Ministry.

THE DEPUTY CHAIRMAN: The direct dialling facility is with the Communications Ministry. Let him find out and come back and reply.

SHRI M. M. JACOB: We shall find out.

भी राम नरेश याववः महोदया, जस्मू-कुश्मीर ग्रीर पंजाब में ग्रातंकवादी व विघटनकारी तत्वों के जिरए ग्रातंकवादी मितिविधियां बहुत तेजी से बढ़ती चली जा रही हैं ग्रीर जिस प्रकार से वहां पर ग्रपहरण हो रहे हैं, बाहर से सारे हथियार ग्राते हैं ग्रीर जो पाकिस्तानी

श्राक्युपाइड काश्मीर है, वहां बहुत से प्रशिक्षण केन्द्र हैं। सरकार इस ब्रोर बराबर ध्यान भी दे रही है ग्रौर कहती भी है कि हम कड़ी नजर रखे हुए हैं ताकि ऐसी गतिविधियां हमारे देश भें न पनपने पाएं। महोदया, ग्रपने उत्तर में माननीय मंत्री जी ने कहा है कि ग्रातंकवादियों के खिलाफ सुरक्षा बल कडी कार्यवाही जारी रखे हुए है ग्रौर सीमा पार से प्रशिक्षिण स्रातंकवादियों घसपैठ ग्रौर ग्रत्याधनिक हथियारों के म्रागमन के खिलाफ कड़े उपाय किए गए हैं। महोदया, ये सारे उपाय किए गए हैं, लेकिन उसके बावजद भी पाकिस्तान से प्रशिक्षित लोगों का ग्राना-जाना नहीं रुका है जिसके ग्राधार पर यहां ग्राकर जिस तरह से ये लोग खुपियागिरी का काम करते हैं ग्रौर दूसरे देशों में जाकर भारत के खिलाफ विषवधन करते हैं। तो मैं श्रापके माध्यम से माननीय मंत्री महोदय से जानना चाहता हूं कि ग्राखिर वह कौन से कड़े उपाय है ज़िल्के शाधार पर म्राप यह बताना चाहते हैं कि हम पाकि-स्तान से माने वाले जो घुसपैठिए हैं, उनकी गतिविधियों पर नियंत्रण करना चाहते हैं स्रौर मेरे प्रक्त का "ब" भाग है कि

उपसभापति: एक ही सवाल करिए।

श्री राम नरेश यादव: मैडम, भेरे प्रश्न का 'ब'' भाग पूछ रहा हूं कि पिछले तीन वर्षों के ग्रंदर जो ग्रापने कड़ उपाय किए हैं क्या उन उपायों के ग्राधार पर घुसपैटियों की संख्या ें, उनकी ग्रातंकवादी गतिविधियों में कोई कमी ग्राई है ग्रीर ग्रगर नहीं ग्रायी है तो क्यों नहीं ग्रायी है तो क्यों नहीं ग्रायी है तो क्यों नहीं ग्रायी है ग्रीर उसके लिए ग्राप भविष्य में ग्रीर क्या कदम उठाने जा रहे हैं? यह मैं जानना चाहता हूं।

SHRI M. M. JACOB: The first step taken is to prevent the infiltration as far as possible through our security agencies on the border. Number two, when they are detected, they are rounded up and they are brought to book as per our Indian law. Number three, regular combing operations are

10

going on in the Valley now by the security agencies and the para-military agencies employed there. Number four, a lot of propaganda from our side for confidence building among our own people who are living there is also going on.

About the number of people who have really infiltrated, certainly in this year there is a decrease. I cannot give him the exact figure. I want a notice for that,

SHRI S. B. CHAVAN: Madam, may I supplement the information which my honourable colleague has given? In order to find out what has been the impact of the measures undertaken by the Government, in these months, by June this year, 315 terrorists have been killed, 1216 have been arrested. This includes many top leaders of the terrorist outfit. The security forces have already recovered a large quantity of arms and ammunition including 2016 AK rifles, 125 machine guns, 417 pistols and revolvers, 342 rocket launchers, rockets, 1356 handgrenades or bombs and 110

उयसमापति : श्रीमती चन्द्रिका स्रिभ-नंदन जैन ।

श्री राम नरेश यादव: महोदया सिर्फ मैं मंत्री महोदय से यह जानना चाहता हूं कि यह जो कदम उठाए गए हैं इससे क्या कोई कमी श्राई है या नहीं श्राई?

गृह मंत्री (श्री एस॰ बी॰ चव्हाण) : कमी ब्राई है।

श्रीमती चिन्द्रका अभिनन्दम जैन:
उपसभापति महोदया पाकिस्तान की
बदनजर भारत पर है। भारत के विकास
के रास्तों में क्काबट करना यह पाकिस्तान
की नीयत है, भारत को मजबूत न बनते
देना यह पाकिस्तान की नीयत है श्रौर
पूरे देश में अराजकता फैलाना यह पाकिस्तान की नीयत है। श्रापक प्रश्न के
उत्तर में यह कहा है कि हम यह कोशिश

कर रहे हैं, पाकिस्तान गवर्नमेंट को परसुएड कर रहे हैं, जो कमांडों ट्रेनिंग कैम्प लगे हुए हैं उनको बंद कर दें, जहां से टेरा-रिस्टों को तालीम दी जाती है कि कैसे वेपेन्स चलाना है। मेरा यह मानना है कि ऐसे सोफ्ट कदम उठाने से क्या पाकिस्तान आपकी बात सुनेगा? आप क्यों नहीं यह जो पाकिस्तान ग्रॉक्यूपाइड क्ष्मिंग में कमाण्डो ट्रेनिंग कैम्प चल रहे हैं उनको डिसमेंटल करते हैं? यह मेरा पहला सवाल है।

श्रापने पंजाब में इलेक्शन करवाए हैं, इसके लिए तो मैं सरकार को मुबारक-बाद देना चाहूंगी कि श्रापने यह कदम उठाया, वहां पर ऐसा वातावरण पैदा किया श्रीर चुनाव करवाए। पंजाब हैं लोकशाही प्रक्रिया फिर से श्रापने कायम की। क्या बही कदम, गृह मंत्री जी श्रमी श्रमी कश्मीर में गए थे, वहां मुबायना किया है, क्या यही कदम श्राप कश्मीर हैं उठा पाएंगे, उठा सकेंगे, उठाले की जिम्मेदारी लेंगे ताकि कश्मीर हें भी लोकशाही प्रक्रिया फिर से शुरू करा सकें?

श्रीखरकार, मैं यह पूछना चाहूंगी कि बहुत सारी फेमिलीज, परिवार कश्मीर श्रीर पंजाब छोड़कर, अपने मादरे-वतन को छोड़कर बाहर बसे हुए हैं। अपनी जानमाल की रक्षा के लिए दो लाख परिवार, जो सिर्फ कश्मीर में से हिंह परिवार हैं, वे अपना मादरे-वतन छोड़कर कहीं श्रीर बसे हुए हैं। क्या श्रीप ऐसा वातावरण बनाएंगे ताकि वे फेमिलीज अपने मादरे-वतन फिर से जा सकें?

SHRI S. B. CHAVAN: Madam, the hon. lady Member has referred to my recent visit to Jammu and Kashmir. She has asked a number of questions in one supplementary. First is, whether Pakistan is interested in destabilising the country. That, of course, is a well-known thing. Everybody knows that they are not going to be satisfied by merely destabilising the country but they would like to see that Jammu and Kashmir becomes a

part of Pakistan. That is their design and that is how they are planning the whole thing.

The next part of the question relates to camps. It is in everybody's knowledge that in the Pakistan-occupied Kashmir, some of the camps are being conducted by the ISI, the outfit of Pakistan. They have not only been conducting the camps but they are providing money, material everything and also the logistic support. She said: "Why not dismantle those camps?" Madam, I do not think that we can possibly resort to that kind of thing. We will have to persuade Pakistan through our diplomatic channels. We are doing our best. I must say, at least I am satisfied with the way in which we have been able to convince most of the European countries even America and the that this is part of the international terrorism which they are trying to create in this area and no Government, for that matter, can be allowed to conduct this kind of activity which ultimately is going to encourage international terrorism and I am sure that it has a very good impact. Both the U.S.A. and the U.K. have now been openly saying that Pakistan is encouraging terrorist activity in that area.

श्री कृष्ण लाल शर्मा: महोदया, मैं गह मंत्री महोदय से यह पूछना चाहता हूं कि क्या उनकी जानकारी में है कि पाकिस्तान का गुप्तचर विभाग—-ग्राई० एस. ग्राई., हर्ोारे देश की ग्रा∃चर व्यवस्था को जम्मू कश्मीर में ग्रीर भी कुछ भागों जें, नष्ट करते का प्रयास कर रही है ग्रीर इस रीति से उन्होंने हमारे गुप्तचर विभाग के कुछ लोगों का किडनेपिंग भी किया है, ग्रंपहरण किया है ग्रौर उनसे कुछ बातें उगलवाने के लिए कोशिश कर रहे हैं। क्या यह **जानकारी** गृह मंत्री महोदय को है? **यदि हा**, तो उसके बारे में हाऊस को बतायें श्रीर उसके बारे में सरकार क्या **कदब ५**ठा रही है?

SHRI S. B. CHAVAN: This kind of activity, Madam, is a regular activity on behalf of the ISI and they have been trying their level best to create conditions in which our intelligence agencies would not be able to carry on their activities. But I must inform the House that in spite of that, intelligence agencies are doing their work very effectively and will not allow the kind of activity which the hen, has stated. But I do not think that I will be able to give all the information in regard to this aspect of the question.

SHRI RAM GOPAL YADAV: My question is whether the hon. Minister is in the know of the fact that there are certain instances where, in the name of Pakistani spies, innocent Indian Muslims are being branded as Pakistani citizens and they are forced to quit India against their wishes. If it is in his knowledge, I would like to know when such activitits are going to be stopped.

SHRI M. M. JACOB: Madam, the Government is not aware of innocent civilians being forced to quit India as Pakistanis.

डाः बलदेव प्रकाश: माननीय मंत्री महोदय, क्या यह बताने की कृपा करेंगें कि जो भी ग्रल्ट्रा ग्राउटफिट्स हैं, उनके जो नेता हैं जैसे डा॰ सोहन सिंह, वस्सन सिंह जफरवाल, मानोचहल, स**िके०एफ**्र के एल ० एफ ० के ग्रादि-ग्रादि । यह जो नता हैं ग्रौर जो पंजाब कें उग्रवादी गतिविधियां करवा रहे हैं य यदाकदा पाकिस्तान से हिन्द्स्तान के ग्रन्दर पंजाब के श्राते हैं ग्रौर कार्रवाईयां करके फिर पानिस्तान वापि चले जाते हैं। स्तान की सरकाः वहां उनको संरक्षण दे रही है ग्रौर उनके रहने वगैरह का वहां पूरा प्रबन्ध है, जो हमारी इंटेलीजेंस सर्विस को पता है वया भारत सरकार इंटररेशनल हॉट परश्यट पालिसी ब्रन्तर्गत पीछा करके उनको वहां से पकड़कर नहीं ला सकती है? दूसरे, क्या जो हम डिप्लोमेटिक मेजर्स ले रहे हैं, उनके **ग्र**न्तर्गत भारत सरकार पाकि-

स्तान सरकार को जोर डालकर, कि जो पंजाब को डि-स्टेब्लाइज करते के लिए नेताओं को वहां संरक्षण दे रही है उन नेताओं को वापिस बलाते के लिये ब्रमारी तरफ से क्या सरकार कोई कोशिश कर रही है?

एक बात श्रीर मैं कहना चाहता हं कि सरकार ने अपने उत्तर में यह कही कि बहुत ही स्ट्रोंग ग्रीर स्टर्न मेजर्स लिये जा रहे हैं। लेकिन उन्होंने सारे मेजर्स के बावजद भी जो सोफिस्टिकेटिड **वे**पंस हैं, वह पहले से ज्यादा ग्रा रहे है। पहले ए.के.-47 ग्रौर ाब ए०के०-74 या रहा है ग्रीर ट्रेंड इनफिलट्रेटसं भी ज्यादा थ्रा रहे हैं। तो क्या सरकार जो स्टर्न और स्ट्रोंग मेजसं हैं, उनको बढा े के लिए इंतजाम करेगी कि बोर्डर के ऊपर सूरक्षा पटटी जो कांग्रेस की सरकार ने कांस्टीटयंशन में ग्रमेंड करके श्रपने श्रधिकार ों वह पावर ली थी. क्या वह सुरक्षा पटडी वहां पर लगायेगी, जिससे कि प्रभावी ढंग से आना-जाना वहां रुक सके? मेरे यह दो स्पेसिफिक सवाल है।

SHRI M. M. JACOB: Madam, regarding the first part of the question asked by the hon. Member that if any culprit escapes to Pakistan and if we want to bring him back, it means extradition, we want the cooperation from the other Government for any extradition of this short.

Regarding the second part which the hon. Member has asked, we are continuously on the method of convincing the Pakistan Government about the necessity of cooperating in this particular field and prevent this kind of atrocity done against us.

Thirdly, regarding the security belt, this House has once in the past passed a resolution permitting the Parliament to make a legislation if a security belt is required for the nation at the border areas to seal it completely. Then at that time, after having consultations with the State Governments concerned whose terri-

tories are on the border, it was not found necessary for sealing like that by creating a security belt. But, at the same time, if every State feels that a security belt is the answer for that, we won't minr going in for that. But till then we have to resort to the other methods of providing check posts, fencing and the border roads wherever possible and so on and so forth.

to Questions

डा॰ संजय सिंह: ग्रभी हाल ही में पाकिस्तान में, ग्रपने बॉर्डर के पास, पाकिस्तान के ग्रंदर एक स्मगलर ग्रीर एक बहुत बड़े कांटैक्टर के घर लड़की की शादी हुई थी श्रीर उसमें हिंदुस्तान के बॉर्डर से, हिंदुस्तान के अंदर की तरफ से पचासों कांट्रैक्टर वहां जमा हए। यह कुछ महीने पूर्व का बाक्या हैं और दो-तीन दिन वह^{ें} सोग गड़ां रहे। लाखों-करोड़ों खर्च करके बड़ी लंबी शाबी हई ।

तो हैं इस सरकार के गृह मंत्री से पूछना चाहता हू कि क्या ऐसी उनके पास व्यवस्था है कि ऐसे विशेष ग्रवसरी एर शयम्बत ग्रावागमन के लिए, बिना पास-पोर्ट, बिना बीजा लोगों के **ग्रावागमन** की व्यवस्था है ?

SHRI M. M. JACOB: Madam, about this marriage and all that, I need a specific notice

THE DEPUTY CHAIRMAN: He was not invited.

AIDS holocaust in India

- *102. SHRI KRISHNA KUMAR Will the Minister of BIRLA: HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the World Health Organisation warns of an AIDS holocaust in India as reported in the Indian Express dated the 9th June, 1992:
- (b) if so, whether Government have since contemplated any steps on